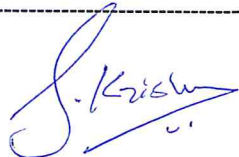



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.09.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 51/14	TP 64/16	Hearing	397-398	Puttanarayanappa Nadikeraiah & 3 Ors. Vs Bindu Labels Pvt. Ltd., & Another

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
8	S. Krishna JUST LAW Advocates	Respondent	
8	Meghana Hegde [Representation of Dakshayam P.]	Petitioner	

PCS for petitioner is absent. Her representative is present. PCS in her letter reported that she is unable to attend the Tribunal today. Counsel for respondent is present.

On the request of both sides, the matter is listed on 13.10.2017 for further hearing.


MEMBER (J)


MEMBER (T)